

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**CP/CA No. 406/2014**

**IN THE MATTER OF:**

**M/s Space Power Control Pvt. Ltd.**

**... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 391(2) & 394**

**Order delivered on 11.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT/PETITIONER :- Mr. Mukesh Sukhija, Advocate**

**ORDER**

Learned Counsel for the petitioner as well as the Learned representative for the RD as well as OL are present. Learned representative for the OL represents that the reply in relation to the application filed by the petitioner seeking ~~of~~ modification of the scheme in relation to the extension of validity period / date has been filed today. Since the same is not available on file, the registry is directed to put up the same.

Post the matter on 16<sup>th</sup> August 2016.

Sd/-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**